

**GOVERNMENT OF INDIA  
ENVIRONMENT, FORESTS AND CLIMATE CHANGE  
LOK SABHA**

UNSTARRED QUESTION NO:2749  
ANSWERED ON:09.12.2014  
DIVERSION OF FOREST LAND  
Reddy Shri Midhun

**Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:**

- (a) whether the Government is aware of the diversion of forest lands to industrial units and for other purposes also;
- (b) if so, the details of such cases reported during each of the last three years and the current year, State/UT-wise; and
- (c) the corrective steps being taken in this regard?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a) & (b) The Central Government has granted approval for 5248 numbers of proposals during the last three years and current year as per the procedure laid down under the Forest (Conservation) Act, 1980, its rules and guidelines. The details are annexed as Annexure-I.

(c) To mitigate the impact of non-forestry use of forest land, certain mitigative measures like Net Present Value, Compensatory Afforestation, Penal Compensatory Afforestation, Soil Conservation Measures, Wildlife Conservation Plan and other site specific mitigative measures are stipulated.